

**REPORT OF THE COMMITTEE TO Hon'ble NATIONAL GREEN
TRIBUNAL (WESTERN ZONE) PUNE**

In the matter of Original Application No. 55/2021 (WZ)

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of the Original Application No. 55/2021 (WZ).

In the said order Hon'ble National Green Tribunal has directed that, A Committee is to be constituted for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. Tal-Miraj, Dist-Sangli.

Accordingly, for formation of the committee an office note was generated. Copy of the office note is attached as **ANNEXURE-I**.

After approval of the office note, following committee was constituted vide letter dated 20/08/2021. Copy of the letter is attached as **ANNEXURE-II**.

Following is the committee constituted:

1. Shri. Samir Shingate,
Sub Divisional Officer, Sub Division, Miraj, - Member.
(Representative of District Magistrate,
District Sangli. Respondent No. 4.
2. Dr. Ravindrakumar Tate, - Member.
Medical Officer Health
Representative of Commissioner,
Sangli Miraj and Kupwad City Municipal
Corporation Sangli. – Respondent No. 7.
3. Shri Ravindra B. Andhale - Member.
Regional Officer, Maharashtra Pollution Control
Board, Kolhapur. -- Respondent No. 5.
4. Shri. Subhash Arage, - Member.
Asst. Area Manager,
Representative of Official/s of Maharashtra
Industrial Development Corporation (MIDC)

This office has issued a notice to Respondent No.1 for causing inspection to the industry by letter bearing No. MPCB/RO/KOP/210820 FT-0196, dated 20.08.2021. Copy of the said notice is attached as **Annexure-III**.

Accordingly, the committee visited the site of M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. Tal-Miraj, Dist-Sangli. on 23rd August, 2021.

Following members of the committee were present for joint inspection:

1. Shri. Samir Shingate,
Sub Divisional Officer, Sub Division, Miraj, - Member.
(Representative of District Magistrate,

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District Sangli. Respondent No. 4.

2. Dr. Ravindrakumar Tate, - Member.
Medical Officer Health
Representative of Commissioner,
Sangli Miraj and Kupwad City Municipal
Corporation Sangli. – Respondent No. 7.
3. Shri Ravindra B. Andhale - Member.
Regional Officer, Maharashtra Pollution Control
Board, Kolhapur. -- Respondent No. 5.
4. Shri. Subhash Arage, - Member.
Asst. Area Manager,
Representative of Official/s of Maharashtra
Industrial Development Corporation (MIDC)

Copy of the joint inspection report is attached as **ANNEXURE- IV**

Observations in brief:

1. It is found that Plot No. L-57, MIDC, Kupwad belongs to M/s. Rajdhani Spinning Mill Pvt. Ltd.. This plot is subdivided into four different units. Single electric power supply and water supply is available to all the four units and is in the name of M/s Rajdhani Spinning Mill Pvt. Ltd.
2. Sub-letting permission to M/s. Nix Polymers is valid up to 15/02/2020. MIDC has proposed legal action against M/s Rajdhani Spinning Mill Pvt. Ltd.
3. Industry has provided stack of height 11 meters to wood fired boiler, whereas the height of the stack should be 20 meters.
4. Empty chemical drums, falling under Hazardous waste category are stored in unscientific way within premises.
5. Board has started process of initiating legal action against the above said industry.

Sr. No.	Allegation of the Applicant	Committee Observations
1	The Respondent No. 1 herein is clearly violating the environmental laws and illegally manufacturing polyester resin and operating the said unit without having necessary consent and permission from the respective authorities.	<ol style="list-style-type: none">1. Industry has obtained consent to Establish for manufacturing of FRP products. Permission for Resins is not obtained. Industry is operating illegally.2. Industry has obtained subletting from MIDC till 2020 only. Industry has obtained permission

		from District Industrial Center, Sangli.
2	That to apply for consent to establish before Maharashtra Pollution Control Board one of the required documents are NOC from MIDC and if land is on lease or rent then subletting permission letter from MIDC. Even though it is clearly mentioned on the subletting permission letter from MIDC the proposed activity of the industry is production of "Polymer Resin", without application of mind the Respondent No. 5 and 6 approved and allowed the consent to established for the manufacture of "Fiber Glass Reinforced Plastic Products (without washing activity)" it means the Respondent No. 5 and 6 intentionally ignoring the facts that the Respondent No. 1 is illegally producing the polyester resin.	As above
3	Due to illegal dumping of the untreated toxic effluents from a Polyester Resin Plant of Respondent No.1 the permanent, 14 irreversible damage caused to the environment and ecology of the river Krishna.	During visit contaminated puddle of wastewater was observed near drain pipe within factory premises. Discharge from these nallas will ultimately meet Krishna River.
4	That the Respondent No. 1 has not setup any STP or ETP in the unit but even though in the warning notice dated 09.07.2021 issued by the Respondent No. 6 has not pointed this issue intentionally. Also, there no CETP facility provided by the MIDC Kupwad hence the Respondent No. 1 discharging untreated industrial toxic effluents in the MIDC drain which flows into river Krishna for a period of more than five years with the due	The industry does not generate trade effluent from the process. However, leakages and spill off contribute to discharge of chemicals into Environment. A common septic tank for four units within the premises of M/s. Rajdhani Spinning Mill Pvt. Ltd. is provided.

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knowledge and collusion of the regulatory 15 agencies and with the permanent, irreversible damage caused to the environment and ecology of the river Krishna system	
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Submitted for issuance of further necessary directions / order, please.

Jain 23/8/2011

Ravindra B. Andhale,
Regional Officer,
M.P.C.Board, Kolhapur

W/S 23/08

Dr. Ravindrakumar Tate,
MOH. Sangli Miraj and Kupwad City
Corporation, Sangli.

Arage
Subhash T Arage,
Assistant Area Manager,
M.I.D.C, Sangli

M/S 23/08

Samir M. Shingate,
Sub Divisional Magistrate,
Sub Division, Miraj,

Date:- 18/08/2021

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NGT Matter/Time Bound.
OFFICE NOTE.

Sub:- Constitution Committee for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.

Ref: 1. Hon'ble NGT Order dtd. 03-08-2021 in the Original Application No. 55/2021 (WZ).
2. Hon'ble NGT Order dtd. 03-08-2021 in the Original Application No. 56/2021 (WZ).

Sir,

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of in the Original Application No. 55/2021 (WZ). And Original Application No. 56/2021 (WZ).

In the said order Hon'ble National Green Tribunal has directed that, A Committee is to be Constituted for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.

Accordingly, the Committee comprising of the following.

1. District Magistrate, District Sangli. – Respondent No. 4.
2. Commissioner, Sangli Miraj and Kupwad City Municipal Corporation Sangli. – Respondent No. 7.
3. Regional Officer, Maharashtra Pollution Control Board, – Respondent No. 5.
4. Official/s of Maharashtra Industrial Development Corporation (MIDC)

The said committee after putting the first respondent on notice, cause inspection of the units used for factory premises of respondent No.1 and submit as to alleged letting of untreated effluents into MIDC drain which in turn, flows into the river Krishna.

This is submitted for your perusal of approval for further order in this regard please.

D.A. As above.

W. Awatade
18/08/21

(Navanath S. Awatade)
Sub-Regional Officer, Sangli.

Approved.
- SDO, Miraj to visit the factory as representative of district collector, Sangli.

The Hon'ble District Magistrate,
District Sangli.
- Respondent No.4.

[Signature]
18/8

PA/SK-3324
Date-18/08/2021

Dr. Tate (MCH) is appointed as representative of corporation to visit.

The Hon'ble Commissioner,
Sangli Miraj and Kupwad City Corporation. Sangli.
- Respondent No.7

[Signature]
2008
COMMISSIONER,
Sangli Miraj Kupwad
Municipal Corporation

The Regional Officer,
Maharashtra Pollution Control Board, Kolhapur.
- Respondent No.5

Official/s of Maharashtra Industrial Development Corporation (MIDC)

Sh Jaywant warse, AAM
will represent the it visit ~~on~~
from MIDC side.

[Signature]
20/8/21
Executive Engineer
M.I.D.C. Division. Sangli.

E.E. (Sangli)
MIDC, Sangli.
OUTWARD/IFMS/
Date:- 20 AUG 2021 D44051

E.E. (SANGLI)
MIDC, Sangli.
INWARD/IFMS/
Date:- 20 AUG 2021 D44044

OFFICE ORDER

No. MPCB/ROK/210820 FT-: 0196

Date: 20/08/2021

- Sub: Constitution Committee for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad and M/s. Shree Balaji Anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad.
- Ref: 1.Hon'ble NGT Order dt. 03-8-2021 in the Original Application No.55/2021(WZ)
2.Hon'ble NGT Order dt. 03-8-2021 in the Original Application No.56/2021(WZ)
3.Office Note approved on 18-08-2021 by Hon'ble District Collector, Sangli.

Sir,

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of in the Original Application No. 55/2021 (WZ). And Original Application No. 56/2021 (WZ).

In the said order Hon'ble National Green Tribunal has directed that, A Committee is to be constituted for causing inspection of the plant run by M/s. Nix Polymers, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. And M/s. Shree Balaji anodizing, Plot No. L-57, Near New Diamond Cold Storage, MIDC Kupwad. Tal.Miraj, Dist-Sangli.

Accordingly, the Committee comprising of the following.

1. Sub Divisional Officer, Sub Division, Miraj, - Member.
(Representative of District Magistrate, District Sangli.
Respondent No. 4.
2. Dr. Tate, - Member.
Medical Officer Health
Representative of Commissioner, Sangli Miraj and
Kupwad City Municipal Corporation Sangli.
- Respolndent No. 7.
3. Regional Officer, Maharashtra Pollution Control - Member.
Board, Kolhapur. -- Respondent No. 5.
4. Shri. Jaywant Wavare, Asst. Area Manager, - Member.
Representative of Official/s of Maharashtra Industrial Development
Corporation (MIDC)

You are requested to make it convenient to attend the joint inspection of the above said units on dtd. 23-08-2021 at 12.30 pm positively.

Ravi 20/8/2021

(Ravindra Andhale)
Regional Officer, Kolhapur.
Maharashtra Pollution Control Board

Copy submitted for information to :-

1. Member Secretary, Maharashtra Pollution Control Board, Mumbai.
2. The Joint Director, (WPC) Maharashtra Pollution Control Board, Mumbai.

Copy to :-

The Sub Regional Officer, Maharashtra Pollution Control Board, Sangli.
2/- For information and further necessary follow-up.

Copy Submitted for information and necessary action please.

1. Sub Divisional Officer, Sub Division, Miraj,
2. Dr. Ravindra Tate, Officer Health,
Sangli Miraj and Kupwad City Municipal Corporation Sangli.
3. Shri. Jaywant Wavare,
Asst. Area Manager, Maharashtra Industrial Development Corporation, Sangli.

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MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

TEL. NO. (0231) 2652952,
2660448
FAX No. (0231) 2652952
E-MAIL:
ROKOLHAPUR@MPCB.GOV.IN



UDYOG BHAVAN,
NEAR COLLECTOR OFFICE,
KOLHAPUR - 416 003.
WEBSITE: HTTP://MPCB.MAH.NIC.IN

No. MPCB/RO/KOP/FTS-0197

Date: 20 / 08 /2021

To,
M/s. Nix Polymers,
Plot No. L-57, Near New Diamond Cold Storage,
MIDC Kupwad. Tal-Miraj, Distr-Sangli.

Sub:- Notice for causing inspection of your unit

- Ref: 1. Hon'ble NGT Order dtd. 03-08-2021 in the Original
Application No. 55/2021 (WZ).
2. Office Note approved on 18-08-2021 by Hon'ble District
Collector,
3. Committee constituted vide letter No. FTS-0196

The Hon'ble National Green Tribunal (WZ) Pune has passed an order on 03-08-2021 in the matter of in the Original Application No. 55/2021 (WZ). And directed to cause inspection of your unit by committee constituted vide above ref. No.3. Copy enclosed.

In view of above you are directed to take notice of the same and instructed to keep all the relevant information/documents for inspection of the committee scheduled on dtd. 23-08-2021 at 12.30 pm without fail. Failing of which further necessary legal actions will be initiated against your unit which may be noted.

Ravi 20/8/2021

(Ravindra Andhale)
Regional Officer, Kolhapur.
Maharashtra Pollution Control Board

Copy submitted for information to :-

1. Member Secretary, Maharashtra Pollution Control Board, Mumbai.
2. The Joint Director, (WPC) Maharashtra Pollution Control Board, Mumbai.

Copy to :-

The Sub Regional Officer, Maharashtra Pollution Control Board, Sangli.
- For information and further necessary follow-up.

MAHARASHTRA POLLUTION CONTROL BOARD
SUB REGIONAL OFFICE, SANGLI.

Tel. No. (0233) 2672032,
2675932
Fax No. (0233) 2672032
E-mail:
srosangli@mpcb.gov.in



UdyogBhavan,
Behind Tata Petrol Pump,
Vishrambag, Sangli - 416 415.

Joint Inspection Report

1. Name & Address of the Industry:- M/s. Nix - Polymers
Pl. No. L-57, MIDC Kupwad, Miraj
Sangli
E-mail :- nixpolymers@gmail.com
Phone no. :- 9823257520
2. Ind. Category :- RISSI
3. Consent Status-Valid up to :- obtained consent to establish
on 14/08/2015
4. Date of visit :- 23/08/2021
5. Name of Industry Representative:- Shri. Mahesh Sawant
6. Visited by :- 1. Shri. Samir Shingate - SDO Miraj
2. Shri. Ravi Andhale - RO MPCB Kolhapur
3. Shri. R. Thate - M.O. Health SMK
4. Shri. S. Arage - Asst. Mag. MIDC, L
5. Shri. N.S. Awatade - SRO MPCB Sangli
6. Shri. Dr. R.R. Matkar - FO MPCB
7. Production with capacity :- 1] Polymer Resin - 8.0 MT/Day
2] Fiber Glass Reinforce - As per order.
Plastic

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8. Raw material with quantity :- 1] P-Thalic unhydride
2] Mallic unhydride
3] Di-ethyl glycol
4] M-ethyl glycol

9. Water Consumption : Dom: - 0.5 CMD Ind.: - 0.5 CMD [wooling]

10. Effluent Generation : Dom: - 0.3 CMD Ind.: - Recd CMD

11. WPC Status

DE: - Septic tank/ Soak pit provided/Not provided

IE: - Primary/Secondary/Tertiary Treatment/Not provided/NA

12. APC Status

:- Dust collector to wood fire boiler - 11 mtrs height of stack.

13. Observations:- AS per Hon'able NUT order dtd. 3/8/2021 in the O.A. 55/2021 [W2] the committee has visited the industry on 23/08/2021. The following observations are made during the visit:

1. The industry is found in operation since 26/05/2015 & engaged in manufacturing of Polymer Resin & Fiber Glass Reinforced Plastic products.
2. The industry has obtained consent to establish on 14/08/2015 for mfg. of FRP products, however, manufactured Polymer Resins without obtaining consent to operate.
3. Industry has obtained sub-leasing permission in the name of M/s. Rajdhani Spinning Mills Pvt. Ltd. P.No. L-57 MIDC Kupwad Dist. Jagli

: 3:

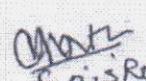
- 4. The manufacturing process involves mixing of p-thalic & mallic unhydrid & glycol in reactor at 220°C without use of water for mixing. water is only required for cooling purpose.
- 5. The daily production of Resins is about 8.0 MT/Day & FRP - is about as per order.
- 6. The H.W. waste such as empty drums - 500.0 Nos 1 month & empty bags of raw materials are sold out, without obtaining membership of CHWISDF.
- 7. The industry is having wood fire boiler with dust collector as APC system & 11-mtr height of stack. The boiler capacity 4.0 Lac.
- 8. The contaminated wastewater is found stagnated in the drains / outlet of gutter which is having non-substantial quantities.
- 9. Having DIC - Registration, MIDC subleating order expired on 15/02/2020
- 10. The industry is using electric supply & water supply from the connection of Mrs. Rajdhani Spinning Mills Pvt. Ltd., Pl. No L-57 MIDC KUPWAD Dist. Sangli. having consumer no. 2792 49005270 sangli circal-520 sangli urban-121 Madhavnagar sub-division-070.
- 11. Industry has not provided isolated & safe storage yard for storing of raw materials, finished produm drums, empty drums & empty P.P. Bags.

Ravi 23/8/2021
 Ravindra B. Anandh
 Regional Officer,
 MPCB, Kolhapur

Arage
 Subhash. T. Arage
 AAM, MIDC, Sangli


 Dr. Radhendra Patil
 MOH
 Sangli Municipal Corpn.

Wulade
 (N. S. Wulade)
 SRO, MPCB,
 Sangli.


 P. R. R. Nates
 F.O.


 Sameer M. Shingde
 S.D.M. Miraj.

